

You also know that basmati rice can bring more revenue.

PROF. MADHU DANDAVATE: Let us have an assurance from the Minister.

SHRI VISHWANATH PRATAP SINGH: The hon. Member has asked whether we will remove contradictions. We will certainly remove contradictions not only in policy but also any contradiction in the mind of the hon. Member.

PROF. MADHU DANDAVATE: How can you remove contradiction in my mind?

MR. SPEAKER: Mr. Gulsher Ahmed. Question No. 394. That I can do.

(Interruptions)

MR. SPEAKER: Nadar Sahib, if you just remain cool and calm, I will be more amenable and I will be able to get you more. Just be calm, that is what I will request you.

(Interruptions)

SHRI A. NEELALOHITHADASAN NADAR: On that day the discussion was incomplete. The Minister walked out. Instead of giving us complete answer....

MR. SPEAKER: I have allowed you a full discussion here. Why you are shouting? My ears are perfectly normal, my hearing is perfectly normal. I can hear you more if you speak slowly. So, I had allowed a discussion. The House is discussing the same thing. The same discussion is going on today. As leader you can put your point of view.

PROF. MADHU DANDAVATE: You can direct him to raise it at 12 O'Clock.

MR. SPEAKER: Why, is it fair? Mr. Gulsher Ahmed

Proposal for Import of Cars by reducing Duty

*394. SHRI GULSHER AHMED: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government recently introduced a scheme for liberalising import of colour T.V. sets by reducing duty thereon;

(b) whether there is a proposal to allow import of new/second hand cars by liberalising the rules and reducing duty thereon on the lines of T.V. sets; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Import of colour T.V. sets was allowed under an O.G.L. during the period 11-10-1982 to 4-12-1982 vide Import Trade Control Order, No. 29/82 dated 11-10-82. The Customs duty leviable on these imports was at the statutory rate of 190.75 per cent *ad valorem*, prescribed under the Customs Tariff Act, 1975.

(b) The Import Policy for 1983-84 is under formulation by the Chief Controller of Imports and Exports under the Ministry of Commerce and, therefore, no details regarding the proposed policy for import of new/second hand cars can be given at this stage. There is no proposal with the Government for reducing customs duty on the import of new/second-hand cars.

(c) The question does not arise in view of (b) above.

SHRI GULSHER AHMED: In view of the fact that fantastic rise in prices of small cars is simply between the period 1980 to 1983—nearly double—and in view of the fact that these small cars are not easily available in the market, sometimes people have to wait for five or six years, and in view of the fact that the Government will earn some money as they have done in the case of T.V. where they have earned

about Rs. 60 crores, will the Government, if this proposal from the Controller will come, consider that proposal sympathetically and accept the proposal of the Controller of Exports and Imports for importing the second-hand and new cars?

SHRI PRANAB MUKHERJEE: Sir, I am afraid, my reply would be no.

MR. SPEAKER: Yes, second question.

SHRI GULSHER AHMED: No.

SHRI SATYASADHAN CHAKRABORTY: Sir, the Minister has, in his reply, evaded the basic question. You are formulating the policy but the question pertains to importing of new or second hand cars. In case of colour T.V., as you remember I pointed out that our experts have already declared that they are in a position to produce colour T.V., though personally I am against it, I do not have any T.V. set, but the Government of India, in spite of the capacity in our country to produce colour T.V. permitted import of colour T.V. thereby damaging our indigenous efforts. In the same way, the Government are formulating policy now. Will the Government, following his bold assertion in the Budget, declare that we have to be self-reliant, that the Government will not allow any import of foreign car which is going to affect adversely our own production?

MR. SPEAKER: That is what he has said I think.

SHRI SATYASADHAN CHAKRABORTY: He has not said that.

SHRI PRANAB MUKHERJEE: My friend has not understood my reply to the supplementary or I am unable to explain to him, I am not clearly understandable to him... (Interruptions)

MR. SPEAKER: I think it should be easier for you to make him understand.

SHRI PRANAB MUKHERJEE: In fact, even today import is permitted. But we have restricted it by having

prohibitive rates of import duty. The hon. Member knows it very well; if he is interested to know, I can give him the figures. But I think he is fully aware of it. We are continuing that policy. In regard to the import of second-hand colour TV, I would like to remove any misapprehension from the mind of the hon. Member that we have opened the flood gate to the detriment of the indigenous industry. That is not correct. It is only for a particular period the import of colour TV was permitted. I have given the dates in the main answer.

SHRI SATYASADHAN CHAKRABORTY: During the Asiad.

SHRI PRANAB MUKHERJEE: From 11-10-82 to 4-12-82 about 62,000 sets were imported. Out of that, about 60,000 and odd sets released and we have got customs duty of a little more than Rs. 50 crores. That import has been stopped after that. We have not imported only the finished set. As the hon. Member is fully aware, we allowed a public sector organisation the import of kits so that the local or indigenous manufacturer can take advantage of the imported kit without payment of duty. About 90,000 kits were imported and 45,000 sets were manufactured indigenously.

SHRI SATYASADHAN CHAKRABORTY: He has been able to partially convince me for the first time.

MR. SPEAKER: I think during your next effort he will fully convince you.

SHRI K. LAKKAPPA: What is the number of second-hand cars which have been permitted to be imported by reducing import duty?

SHRI PRANAB MUKHERJEE: It is not possible for me to give the details of applications in individual cases.

MR. SPEAKER: Next question, Shri Ahirwar.

SHRI RATANSINH RAJDA: Sir, I want to ask a supplementary on this.

MR. SPEAKER: I have passed on to the next question.

SHRI RATANSINH RAJDA: You are looking only to the right and left. Sometimes you should be a centrist also. Both the extremes are there.

अध्यक्ष महोदय : कभी आप नजर आ जाते हैं, कभी कोई और नजर आ जाता है। यह तो चलता ही रहता है।

SHRI RATANSINH RAJDA: Either you are radical or conservative, but centrism is good.

भारत की निर्यात निष्पादन के बारे में अन्तर्राष्ट्रीय मुद्रा कोष का खेद

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* 395. श्री सूरज भान :

श्री राम प्रसाद अहिरवार :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इन प्रेस समाचारों की जानकारी है कि भारत के निर्यात निष्पादन तथा औद्योगिक उत्पादन की धीमी गति से अप्रसन्न होने के कारण अन्तर्राष्ट्रीय मुद्रा कोष ने सरकारी कर्मचारियों के सेवाकाल में वृद्धि करने ताकि पेंशन के रूप में 200 करोड़ रुपये की अदायगी को टाला जा सके तथा बैंकों द्वारा ऋण की सुविधा कम करने जैसे कुछ वित्तीय प्रतिबंधों की सलाह दी है ;

(ख) तत्संबंधी तथ्य क्या हैं ; और

(ग) क्या सरकार दोनों कदम उठायेगी ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) No such suggestions, as indicated in part (a) of the question, have been

made by the international Monetary Fund.

(b) and (c) Do not arise.

श्री सूरज भान : मेरे प्रश्न का ओपनिंग सेंटेंस यह है

whether Government are aware of the press reports.

इन्होंने इस को डिनाई नहीं किया है—माना भी नहीं है। प्रेस रिपोर्ट देखी भी है या नहीं देखी है, यह जानकारी नहीं है। मैं "करंट" 28 जनवरी के बारे में बताना चाहता हूँ। मेरे प्रश्न में चार चीजों का जिक्र है—

export performance, low tempo of industrial production, extension of tenure to Government employees and tightening of bank lending facility.

मैं माननीय मंत्री जी से जानना चाहता हूँ कि क्या यह सही नहीं है कि हमारा एक्सपोर्ट पूरे वर्ल्ड का 2.2 परसेंट थी जो आज घटकर 0.4 रह गया है। क्या यह भी सही है कि हम एक्सपोर्ट के मामले में 1960 में विश्व में 16 वें नंबर पर थे और आज हमारी 46वीं पोजीशन है। हाउस में भी माना है कि हमारा इंडस्ट्रियल प्रोडक्शन घट गया है। गवर्नमेंट एंप्लायज का 58 के बाद एक्सटेंशन बंद कर दिया गया है और बैंक लौडिंग फैसेलिटीज बंद हो गई हैं।

मैं मंत्री महोदय से जानना चाहता हूँ जैसा कि बताया गया है कि आई एम एफ की कोई कंडीशन नहीं है, कोई गाइड लाइंस नहीं है तो क्या किसानों, मजदूरों और गरीब आदमियों को जो बैंकों से लोन मिलना बंद कर दिया गया है उसको दुबारा शुरू किया जायेगा ?